GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3135 ANSWERED ON:09.12.2009 ARTIFICIAL RECHARGE OF GROUND WATER Singh Chaudhary Lal

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has asked the State Government of Jammu and Kashmir to formulate schemes for artificial recharge of ground water, revival of tanks/ponds, etc.;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to fund the implementation of these schemes;
- (d) if so, the details thereof including the funds allocated/released so far for the purpose;
- (e) whether the Central Water Commission (CWC) and Central Ground Water Board (CGWB) have also formulated and implemented a project for artificial recharge of ground water of certain areas of Jammu and Kashmir:
- (f) if so, the details thereof; and
- (g) the steps taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

- (a) to (d) Union Government have requested all States including Jammu & Kashmir to submit detailed project reports under the schemes of Repair, Renovation and Restoration of Water Bodies and demonstrative recharge projects under Ground Water Management & Regulation. Three proposals costing Rs. 17.8 crore have been received from the State Government of Jammu & Kashmir for construction of check dams/roof top rain water harvesting structures.
- (e) to (g) In the State of Jammu & Kashmir, 8 pilot projects on artificial recharge costing Rs. 78.96 Lakh were implemented during IX Plan by the Central Ground Water Board in coordination with State agencies.